

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 103(ND)09
CA. NO.

CORAM:



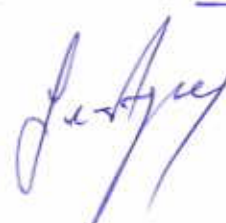
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s Lalit Agarwal & Ors. V/s.M/s. B. S. L. Buildcon Pvt. Ltd. &
Ors.

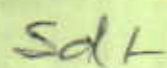
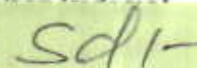
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	AMIT GOEL	Adv.	Respondents	
2.	Sameer Kumar	Adv.	Petitioners	
3.	Lalit Agarwal	Petitioners		

ORDER

The case has been transferred from the Principal Bench since the paid up capital is less than Rs.50,00,000/-.

2. There are three applications pending for disposal. List the same for arguments along with the arguments in the main petition on 28.09.2016 at 10.30 a.m.


Ina Malhotra

(R. Varadharajan)
Member Judicial